

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :03-01-2024

Date : 03.01.2024									
S L N O.	C.A. No.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	135/2 024	03.01.2 024	BLAPL- 13572/ 2023	BIBHUTI RANJAN MOHANTY	C.O.		Order Dtd. 2023-12-18	BAIL- 1	(Se at No- 2)
2	137/2 024	03.01.2 024	WP (C) - 38925/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 36)
3	138/2 024	03.01.2 024	CRLMC- 4354/2 023	J.C.BARA L	C.O.		Order Dtd. 2024-01-02	CRIMI NAL MISC	(Se at No- 2)
4	139/2 024	03.01.2 024	CRLMC- 3146/2 023	B.N. SAHU	C.O.		Order Dtd. 2024-01-02	CRIMI NAL MISC	(Se at No- 5)
5	140/2 024	03.01.2 024	CRLMC- 3141/2 023	B.S.SWAI N	C.O.		Order Dtd. 2024-01-02	CRIMI NAL MISC	(Se at No- 5)
6	141/2 024	03.01.2 024	CRLMC- 5030/2 023	DILLIP SAMAL	C.O.		Order Dtd. 2024-01-02	CRIMI NAL MISC	(Se at No- 2)
7	142/2 024	03.01.2 024	CRLMC- 3051/2 023	BICHITRA NARAYANA SATAPATH Y	C.O.		Order Dtd. 2024-01-02	CRIMI NAL MISC	(Se at No- 4)
8	143/2 024	03.01.2 024	WP (C) - 38928/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 36)
9	144/2 024	03.01.2 024	WP (C) - 38930/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC	(Se at

			2023					H-6	No-36)
10	145/2 024	03.01.2 024	WP (C) - 41399/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)
11	146/2 024	03.01.2 024	WP (C) - 41400/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)
12	147/2 024	03.01.2 024	WP (C) - 38932/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 36)
13	149/2 024	03.01.2 024	WP (C) - 41387/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)
14	151/2 024	03.01.2 024	WP (C) - 38933/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 36)
15	152/2 024	03.01.2 024	WP (C) - 41645/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
16	153/2 024	03.01.2 024	WP (C) - 41153/ 2023	KARAMA DAS	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-7	(Se at No- 48)
17	154/2 024	03.01.2 024	WP (C) - 41646/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
18	155/2 024	03.01.2 024	WP (C) - 40126/ 2023	M BEHERA	C.O.		Order Dtd. 2023-12-22	WRIT BRANC H-4	(Se at No- 17)
19	156/2 024	03.01.2 024	WP (C) - 41648/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
20	157/2 024	03.01.2 024	WP (C) - 40126/ 2023	M BEHERA	C.O.		Order Dtd. 2023-12-22	WRIT BRANC H-4	(Se at No- 17)
21	158/2 024	03.01.2 024	WP (C) - 41650/ 2023	P.NAYAK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
22	159/2	03.01.2	WP (C) -	M BEHERA	C.O.		Order Dtd. 2023-12-22	WRIT	(Se

	024	024	40126/ 2023					BRANC H-4	at No- 17)
23	160/2 024	03.01.2 024	WP (C) - 41883/ 2023	S. DASH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
24	162/2 024	03.01.2 024	WP (C) - 38923/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 36)
25	163/2 024	03.01.2 024	WP (C) - 41885/ 2023	S. DASH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
26	164/2 024	03.01.2 024	WP (C) - 38920/ 2023	L RAY	C.O.		Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 36)
27	165/2 024	03.01.2 024	WP (C) - 41887/ 2023	S. DASH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
28	167/2 024	03.01.2 024	WP (C) - 41888/ 2023	S. DASH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
29	168/2 024	03.01.2 024	WPC (OA) - 1658/2 016	RAJIB RATH	C.O.		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
30	169/2 024	03.01.2 024	WP (C) - 41589/ 2023	BALARAM SINGH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
31	170/2 024	03.01.2 024	WP (C) - 41357/ 2023	M.R.BARI K	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)
32	171/2 024	03.01.2 024	WPC (OA C) - 1131/2 017	P K DAS	C.O.		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
33	172/2 024	03.01.2 024	WP (C) - 41553/ 2023	S.K. PARDHAN	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
34	174/2 024	03.01.2 024	WP (C) - 41555/ 2023	S.K. PARDHAN	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)

35	175/2 024	03.01.2 024	WPC (OA C) - 1130/2 017	P K DAS	C.O.		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
36	176/2 024	03.01.2 024	WP (C) - 41556/ 2023	S.K. PARDHAN	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
37	177/2 024	03.01.2 024	WP (C) - 41558/ 2023	S.K. PARDHAN	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
38	178/2 024	03.01.2 024	ABLAPL - 13329/ 2023	PARTHA SARATHI DAS	C.O.		Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 10)
39	179/2 024	03.01.2 024	WP (C) - 41551/ 2023	S.K. PARDHAN	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
40	180/2 024	03.01.2 024	WPC (OA C) - 1129/2 017	P K DAS	C.O.		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
41	181/2 024	03.01.2 024	WP (C) - 41945/ 2023	K.P.BEHE RA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No- 15)
42	182/2 024	03.01.2 024	WPC (OA C) - 1128/2 017	J PRADHAN	C.O.		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
43	183/2 024	03.01.2 024	WP (C) - 41942/ 2023	K.P.BEHE RA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No- 15)
44	184/2 024	03.01.2 024	WPC (OA C) - 1045/2 017	P K DAS	C.O.		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
45	185/2 024	03.01.2 024	WP (C) - 41331/ 2023	B.B.MALL ICK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)
46	186/2 024	03.01.2 024	WPC (OA C) - 1184/2 019	P K BEHERA	C.O.		Order Dtd. 2023-12-21	OA Branc h	(Se at No- 1)
47	187/2 024	03.01.2 024	WP (C) - 41197/ 2023	RAMESH CHANDRA MISHRA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No-

									48)
48	188/2 024	03.01.2 024	WPC (OA C) - 1184/2 019	D K PANDA	C.O.		Order Dtd. 2023-12-21	OA Branc h	(Se at No- 1)
49	189/2 024	03.01.2 024	WP (C) - 41788/ 2023	KHAGESWA R BEHERA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-5	(Se at No- 53)
50	191/2 024	03.01.2 024	WP (C) - 41787/ 2023	KHAGESWA R BEHERA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-5	(Se at No- 53)
51	193/2 024	03.01.2 024	WP (C) - 41784/ 2023	KHAGESWA R BEHERA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-5	(Se at No- 53)
52	194/2 024	03.01.2 024	ABLAPL - 14744/ 2023	M R SAHOO	C.O.		Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 11)
53	195/2 024	03.01.2 024	WP (C) - 41786/ 2023	KHAGESWA R BEHERA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-5	(Se at No- 53)
54	197/2 024	03.01.2 024	WP (C) - 41880/ 2023	SARAT DASH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
55	199/2 024	03.01.2 024	WP (C) - 41882/ 2023	SARAT DASH	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
56	200/2 024	03.01.2 024	ABLAPL - 15176/ 2023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 1	(Se at No- 1)
57	201/2 024	03.01.2 024	WP (C) - 6991/2 022	P C DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	WRIT BRANC H-6	(Se at No- 35)
58	202/2 024	03.01.2 024	ABLAPL - 15175/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
59	203/2 024	03.01.2 024	ABLAPL - 15146/ 2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
60	204/2 024	03.01.2 024	ABLAPL -	B.B. ROUT	C.O.	COURT NO.	Order Dtd. 2024-02-13	BAIL- 1	(Se at

			15149/ 2023			11			No-1)
61	206/2 024	03.01.2 024	ABLAPL - 15157/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL- 1	(Se at No- 1)
62	207/2 024	03.01.2 024	ABLAPL - 15137/ 2023	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
63	208/2 024	03.01.2 024	ABLAPL - 15139/ 2023	RAKESH KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL- 1	(Se at No- 1)
64	209/2 024	03.01.2 024	ABLAPL - 15158/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL- 1	(Se at No- 1)
65	210/2 024	03.01.2 024	ABLAPL - 15170/ 2023	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
66	211/2 024	03.01.2 024	ABLAPL - 15160/ 2023	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
67	212/2 024	03.01.2 024	ABLAPL - 15162/ 2023	B. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
68	213/2 024	03.01.2 024	ABLAPL - 15156/ 2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
69	214/2 024	03.01.2 024	ABLAPL - 9684/2 023	KESHAB PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 8)
70	215/2 024	03.01.2 024	ABLAPL - 15161/ 2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
71	216/2 024	03.01.2 024	ABLAPL - 11591/ 2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
72	217/2 024	03.01.2 024	ABLAPL - 15155/ 2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
73	218/2	03.01.2	ABLAPL	P K	C.O.	COURT	Order Dtd. 2024-01-02	BAIL-	(Se

	024	024	- 13309/ 2023	MOHANTY		NO. 11		2	at No- 10)
74	219/2 024	03.01.2 024	ABLAPL - 15151/ 2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
75	221/2 024	03.01.2 024	ABLAPL - 15147/ 2023	S. DASH	C.O.	COURT NO. 11		BAIL- 1	(Se at No- 1)
76	222/2 024	03.01.2 024	ABLAPL - 15153/ 2023	J.R.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
77	223/2 024	03.01.2 024	ABLAPL - 15152/ 2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
78	224/2 024	03.01.2 024	ABLAPL - 13453/ 2023	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 5)
79	225/2 024	03.01.2 024	ABLAPL - 15144/ 2023	S.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
80	226/2 024	03.01.2 024	ABLAPL - 15136/ 2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
81	227/2 024	03.01.2 024	ABLAPL - 13466/ 2023	K K NATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 5)
82	228/2 024	03.01.2 024	ABLAPL - 13459/ 2023	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 5)
83	230/2 024	03.01.2 024	ABLAPL - 15166/ 2023	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
84	231/2 024	03.01.2 024	ABLAPL - 15173/ 2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
85	232/2 024	03.01.2 024	ABLAPL - 15171/ 2023	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)

86	233/2 024	03.01.2 024	ABLAPL - 15168/ 2023	GYANA RANJAN PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
87	234/2 024	03.01.2 024	ABLAPL - 15167/ 2023	SATYAPRI YA SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
88	235/2 024	03.01.2 024	ABLAPL - 15165/ 2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
89	236/2 024	03.01.2 024	ABLAPL - 15219/ 2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
90	238/2 024	03.01.2 024	ABLAPL - 15229/ 2023	GYANENDR A CHANDRA SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
91	239/2 024	03.01.2 024	ABLAPL - 15217/ 2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
92	240/2 024	03.01.2 024	ABLAPL - 15218/ 2023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
93	241/2 024	03.01.2 024	ABLAPL - 15223/ 2023	ASHOK KU SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
94	242/2 024	03.01.2 024	ABLAPL - 15227/ 2023	KIRTAN DANG	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
95	249/2 024	03.01.2 024	CONTC- 8280/2 023	PRAMOD KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	CONTE MPT	(Se at No- 6)
96	250/2 024	03.01.2 024	WP (C) - 41639/ 2023	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
97	251/2 024	03.01.2 024	WP (C) - 41639/ 2023	T.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION)	(Se at No- 123)

								BENCH-3)	
98	252/2024	03.01.2024	WP(C)-41323/2023	ANIL KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-2)
99	253/2024	03.01.2024	WP(C)-42486/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-27)
100	254/2024	03.01.2024	ABLAPL-3446/2022	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	CRIMINAL MISC	(Se at No-9)
101	255/2024	03.01.2024	WP(C)-41641/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
102	256/2024	03.01.2024	WP(C)-6332/2020	G B PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-24)
103	257/2024	03.01.2024	WP(C)-41641/2023	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
104	260/2024	03.01.2024	WP(C)-39117/2023	A P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-29)
105	261/2024	03.01.2024	CONTC-10408/2023	Y. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	CONTEMPT	(Se at No-2)
106	262/2024	03.01.2024	BLAPL-14112/2023	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-20	BAIL-1	(Se at No-5)
107	263/2024	03.01.2024	CONTC-10296/2023	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	CONTEMPT	(Se at No-9)
108	264/2024	03.01.2024	WP(C)-42003/2023	R.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se at No-42)

109	265/2024	03.01.2024	WP (C) - 41377/2023	BRAJAKIS HORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
110	266/2024	03.01.2024	WP (C) - 42006/2023	R.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH H-8	(Seat No-42)
111	267/2024	03.01.2024	WP (C) - 34682/2022	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-8	(Seat No-42)
112	269/2024	03.01.2024	WP (C) - 41983/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-7	(Seat No-15)
113	270/2024	03.01.2024	WP (C) - 39902/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-2	(Seat No-7)
114	271/2024	03.01.2024	WP (C) - 41074/2023	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-6	(Seat No-35)
115	272/2024	03.01.2024	WP (C) - 26041/2023	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-7	(Seat No-48)
116	273/2024	03.01.2024	WP (C) - 41187/2023	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-7	(Seat No-48)
117	274/2024	03.01.2024	WP (C) - 35027/2022	KAPILA CHARAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-02	WRIT BRANCH H-6	(Seat No-26)
118	275/2024	03.01.2024	WP (C) - 42794/2023	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-8	(Seat No-43)
119	276/2024	03.01.2024	WP (C) - 41701/2023	J N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH H-5	(Seat No-53)
120	277/2024	03.01.2024	WP (C) - 42270/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH H-2	(Seat No-9)

121	279/2024	03.01.2024	WP (C) - 41959/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Serial No-15)
122	280/2024	03.01.2024	WP (C) - 41703/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Serial No-53)
123	281/2024	03.01.2024	WP (C) - 41964/2023	S K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Serial No-15)
124	282/2024	03.01.2024	WP (C) - 41322/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Serial No-2)
125	283/2024	03.01.2024	WP (C) - 41707/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Serial No-53)
126	284/2024	03.01.2024	WP (C) - 41352/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Serial No-2)
127	285/2024	03.01.2024	WP (C) - 42383/2023	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Serial No-13)
128	286/2024	03.01.2024	WP (C) - 41472/2023	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Serial No-8)
129	287/2024	03.01.2024	WP (C) - 41159/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Serial No-48)
130	288/2024	03.01.2024	WP (C) - 42417/2023	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Serial No-27)
131	290/2024	03.01.2024	WP (C) - 42087/2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Serial No-42)
132	291/2024	03.01.2024	WP (C) - 41158/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Serial No-48)
133	292/2024	03.01.2024	CONTC-10562/2023	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	CONTE MPT	(Serial No-

									3)
134	293/2024	03.01.2024	WP (C) - 41709/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCO H-5	(Seat No-53)
135	294/2024	03.01.2024	WP (C) - 41713/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCO H-5	(Seat No-53)
136	295/2024	03.01.2024	CONTC-10554/2023	H S DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	CONTEMPT	(Seat No-3)
137	296/2024	03.01.2024	WP (C) - 24337/2022	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCO H-8	(Seat No-29)
138	297/2024	03.01.2024	CONTC-10545/2023	H JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	CONTEMPT	(Seat No-3)
139	298/2024	03.01.2024	CRLA-502/2021	J.R.NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
140	299/2024	03.01.2024	CRLA-1409/2023	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-9)
141	300/2024	03.01.2024	CONTC-10544/2023	H JENA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	CONTEMPT	(Seat No-3)
142	302/2024	03.01.2024	CRLA-726/2022	A.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
143	303/2024	03.01.2024	WA-3045/2023	M R ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-5)
144	304/2024	03.01.2024	CRLA-1011/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
145	305/2024	03.01.2024	WA-2137/2023	P K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-6)
146	307/2024	03.01.2024	WA-2137/2	K K NATH	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-6)

			023					L	No-6)
147	309/2024	03.01.2024	WA-2136/2023	K K NATH	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No-6)
148	311/2024	03.01.2024	WP (C) - 41614/2023	P K JENA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
149	312/2024	03.01.2024	WP (C) - 41168/2023	B MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
150	314/2024	03.01.2024	WP (C) - 3054/2016	MAHESWAR JATI	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
151	316/2024	03.01.2024	WP (C) - 3053/2016	M JATI	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
152	318/2024	03.01.2024	WP (C) - 42774/2023	D NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
153	320/2024	03.01.2024	WP (C) - 42266/2023	P CH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
154	321/2024	03.01.2024	WP (C) - 42266/2023	BIKRAM BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)

								BENCH -1)	
15 5	322/2 024	03.01.2 024	WP (C) - 38227/ 2023	M.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
15 6	323/2 024	03.01.2 024	ABLAPL - 3217/2 023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-04-11	BAIL- 2	(Se at No- 11)
15 7	324/2 024	03.01.2 024	ABLAPL - 15015/ 2019	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2021-09-21	BAIL- 1	(Se at No- 2)
15 8	325/2 024	03.01.2 024	WP (C) - 41656/ 2023	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
15 9	326/2 024	03.01.2 024	MATA- 253/20 23	M K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-12-21	FIRST APPEA L	(Se at No- 4)
16 0	327/2 024	03.01.2 024	WP (C) - 42016/ 2023	R.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
16 1	328/2 024	03.01.2 024	MATA- 253/20 23	S SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-12-21	FIRST APPEA L	(Se at No- 4)
16 2	329/2 024	03.01.2 024	WP (C) - 42016/ 2023	B.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
16 3	330/2 024	03.01.2 024	WP (C) - 40981/ 2023	K C SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)

164	331/2024	03.01.2024	WP (C) - 41642/2023	P.C. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
165	332/2024	03.01.2024	CRLMC-4249/2023	R CH ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-12-20	CRIMINAL MISC	(Seat No-1)
166	333/2024	03.01.2024	CRLMC-5328/2023	A K PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-12-18	CRIMINAL MISC	(Seat No-6)
167	334/2024	03.01.2024	WP (C) - 19608/2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
168	335/2024	03.01.2024	ABLAPL - 13241/2023	P K PATRI	C.O.	COURT NO. 2	Order Dtd. 2023-12-19	BAIL-2	(Seat No-9)
169	336/2024	03.01.2024	BLAPL-14391/2023	B.P. TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-01-02		(Seat No-9)
170	337/2024	03.01.2024	BLAPL-1285/2022	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2023-02-03	BAIL-2	(Seat No-9)
171	338/2024	03.01.2024	CRLMP-2542/2023	SIDHARTH A MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Seat No-46)
172	339/2024	03.01.2024	BLAPL-11374/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)
173	340/2024	03.01.2024	BLAPL-2282/2023	B.B.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)
174	341/2024	03.01.2024	ABLAPL - 13590/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-11-22	BAIL-2	(Seat No-11)
175	342/2024	03.01.2024	ABLAPL -	A.KALASH	C.O.	COURT NO. 7	Order Dtd. 2022-04-21	BAIL-1	(Seat)

			15419/ 2020						No-1)
176	343/2 024	03.01.2 024	ABLAPL - 4370/2 020	S.P. SAMANTA	C.O.	COURT NO. 7	Order Dtd. 2020-05-12	BAIL- 1	(Se at No- 6)
177	344/2 024	03.01.2 024	RSA- 474/20 17	P.C.MOHA NTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	SECON D APPEA L	(Se at No- 1)
178	345/2 024	03.01.2 024	WP (C)- 25626/ 2023	KAMALAKA NTA NATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANC H-3	(Se at No- 33)
179	346/2 024	03.01.2 024	WP (C)- 26000/ 2017	ASHOK KU. RANA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
180	347/2 024	03.01.2 024	BLAPL- 13801/ 2023	J.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
181	348/2 024	03.01.2 024	BLAPL- 13742/ 2023	C.R.KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
182	351/2 024	03.01.2 024	BLAPL- 13916/ 2023	SK SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 10)
183	352/2 024	03.01.2 024	WP (C)- 20926/ 2012	P.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
184	353/2 024	03.01.2 024	ABLAPL - 15212/ 2023	A.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Se at No- 117)
185	354/2 024	03.01.2 024	BLAPL- 13649/ 2023	A P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 7)
186	355/2 024	03.01.2 024	ABLAPL - 13621/ 2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2023-11-22	BAIL- 1	(Se at No- 1)

			2023						6)
187	356/2024	03.01.2024	BLAPL-13654/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No-7)
188	357/2024	03.01.2024	WP (C) - 41953/2023	R.K. MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
189	358/2024	03.01.2024	BLAPL-13676/2023	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No-7)
190	359/2024	03.01.2024	BLAPL-13682/2023	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No-7)
191	360/2024	03.01.2024	BLAPL-13703/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
192	361/2024	03.01.2024	WP (C) - 41930/2023	P.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
193	362/2024	03.01.2024	BLAPL-13708/2023	NIRANJAN PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
194	363/2024	03.01.2024	WP (C) - 41735/2023	BAMAN CHARAN PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Se at No-53)
195	364/2024	03.01.2024	BLAPL-13723/2023	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
196	365/2024	03.01.2024	ABLAPL - 13356/2023	M. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No-10)
197	366/2024	03.01.2024	ABLAPL - 15186/2023	S.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
198	367/2024	03.01.2024	BLAPL-13730/2023	S CHOUIDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
199	368/2024	03.01.2024	ABLAPL -	BISWARAN JAN	C.O.	COURT NO.	Order Dtd. 2024-02-13	BAIL-1	(Se at

			15188/ 2023	DALAI		11			No-1)
20 0	369/2 024	03.01.2 024	BLAPL- 13757/ 2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
20 1	370/2 024	03.01.2 024	ABLAPL - 15192/ 2023	P.K.BEHE RA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL- 1	(Se at No- 1)
20 2	371/2 024	03.01.2 024	BLAPL- 13821/ 2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
20 3	372/2 024	03.01.2 024	BLAPL- 13821/ 2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
20 4	373/2 024	03.01.2 024	BLAPL- 13821/ 2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
20 5	374/2 024	03.01.2 024	BLAPL- 13821/ 2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
20 6	375/2 024	03.01.2 024	ABLAPL - 15206/ 2023	A. MEHER	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 6)
20 7	377/2 024	03.01.2 024	BLAPL- 13830/ 2023	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
20 8	378/2 024	03.01.2 024	WP (C) - 42627/ 2023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
20 9	379/2 024	03.01.2 024	ABLAPL - 15197/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
21 0	380/2 024	03.01.2 024	BLAPL- 13990/ 2023	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 10)
21 1	381/2 024	03.01.2 024	ABLAPL -	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2024-01-30	BAIL- 2	(Se at

			13505/ 2023			11			No- 11)
21 2	382/2 024	03.01.2 024	ABLAPL - 15016/ 2023	R.K.BEHE RA	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Se at No- 11)
21 3	383/2 024	03.01.2 024	ABLAPL - 13479/ 2023	B.R.DALA I	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 5)
21 4	384/2 024	03.01.2 024	WP (C) - 26975/ 2013	S K RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
21 5	385/2 024	03.01.2 024	ABLAPL - 15198/ 2023	B.S.SWAI N	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
21 6	386/2 024	03.01.2 024	ABLAPL - 8287/2 023	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
21 7	387/2 024	03.01.2 024	BLAPL- 13780/ 2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
21 8	388/2 024	03.01.2 024	WP (C) - 41766/ 2023	S.R. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-5	(Se at No- 53)
21 9	389/2 024	03.01.2 024	ABLAPL - 15228/ 2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 53)
22 0	390/2 024	03.01.2 024	BLAPL- 13784/ 2023	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
22 1	391/2 024	03.01.2 024	ABLAPL - 15214/ 2023	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
22 2	392/2 024	03.01.2 024	ABLAPL - 15211/ 2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Se at No- 1)
22 3	393/2 024	03.01.2 024	ABLAPL - 13973/ 2023	A.R.PAND A	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
22	394/2	03.01.2	WP (C) -	R K	C.O.	COURT	Order Dtd. 2024-01-02	WRIT	(Se

4	024	024	41952/ 2023	BARIK		NO. 11		BRANC H-7	at No- 15)
22 5	395/2 024	03.01.2 024	ABLAPL - 15199/ 2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
22 6	396/2 024	03.01.2 024	ABLAPL - 15225/ 2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No- 1)
22 7	397/2 024	03.01.2 024	WP (C) - 42109/ 2023	KALPATAR U PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
22 8	398/2 024	03.01.2 024	ABLAPL - 15189/ 2023	T.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
22 9	399/2 024	03.01.2 024	ABLAPL - 14083/ 2023	D.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 7)
23 0	400/2 024	03.01.2 024	WP (C) - 41949/ 2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No- 15)
23 1	401/2 024	03.01.2 024	ABLAPL - 15221/ 2023	R.K.MALL ICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No- 15)
23 2	402/2 024	03.01.2 024	WP (C) - 42180/ 2023	B K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
23 3	403/2 024	03.01.2 024	ABLAPL - 13488/ 2023	P.K.MISH RA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 5)
23 4	404/2 024	03.01.2 024	WP (C) - 40936/ 2023	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(Se at No- 32)
23 5	405/2 024	03.01.2 024	WP (C) - 42110/ 2023	KALPATAR U PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
23 6	406/2 024	03.01.2 024	BLAPL- 14247/ 2023	B.B.MALL ICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 11)

237	407/2024	03.01.2024	ABLAPL - 3885/2021	R.K.BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	BAIL-2	(Se at No-10)
238	408/2024	03.01.2024	ABLAPL - 15204/2023	JAYANTA KUMAR KHANDAYA TRAY	C.O.	COURT NO. 7	Order Dtd. 2024-01-02		(Se at No-10)
239	409/2024	03.01.2024	WP (C) - 41950/2023	K P BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
240	410/2024	03.01.2024	WP (C) - 42035/2023	KUNJA SUNDAR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-42)
241	411/2024	03.01.2024	ABLAPL - 15230/2023	M.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-42)
242	412/2024	03.01.2024	CRLMC-3510/2023	A. GOUDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	CRIMINAL MISC	(Se at No-2)
243	413/2024	03.01.2024	WP (C) - 41958/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
244	414/2024	03.01.2024	ABLAPL - 13493/2023	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-5)
245	415/2024	03.01.2024	WP (C) - 42232/2023	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Se at No-9)
246	416/2024	03.01.2024	ABLAPL - 15200/2023	R.K.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-1	(Se at No-1)
247	417/2024	03.01.2024	WP (C) - 41253/2023	G. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
248	418/2024	03.01.2024	WP (C) - 41955/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)

249	419/2024	03.01.2024	ABLAPL - 15215/2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Se at No-15)
250	420/2024	03.01.2024	ABLAPL - 13493/2023	S.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-5)
251	421/2024	03.01.2024	ABLAPL - 15202/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-5)
252	422/2024	03.01.2024	WP (C) - 42802/2023	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-30)
253	423/2024	03.01.2024	ABLAPL - 15216/2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-30)
254	424/2024	03.01.2024	ABLAPL - 15190/2023	TAPAN KUMAR KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
255	425/2024	03.01.2024	ABLAPL - 15191/2023	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Se at No-1)
256	426/2024	03.01.2024	WP (C) - 42256/2023	SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Se at No-9)
257	427/2024	03.01.2024	WP (C) - 40756/2023	K.C. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
258	428/2024	03.01.2024	ABLAPL - 15172/2023	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
259	429/2024	03.01.2024	ABLAPL - 15193/2023	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
260	430/2024	03.01.2024	WP (C) - 42405/2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-27)

261	431/2024	03.01.2024	ABLAPL - 15201/2023	R.R.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-27)
262	432/2024	03.01.2024	ABLAPL - 13310/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No-10)
263	433/2024	03.01.2024	ABLAPL - 15209/2023	DILLIP KUMAR MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-10)
264	434/2024	03.01.2024	WP (C) - 42255/2023	SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Se at No-9)
265	435/2024	03.01.2024	ABLAPL - 15208/2023	S.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-9)
266	436/2024	03.01.2024	ABLAPL - 15185/2023	R. B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
267	437/2024	03.01.2024	CRLMP-2535/2023	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
268	438/2024	03.01.2024	WP (C) - 42257/2023	SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Se at No-9)
269	439/2024	03.01.2024	WP (C) - 40976/2023	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
270	440/2024	03.01.2024	WP (C) - 42233/2023	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Se at No-9)
271	441/2024	03.01.2024	ABLAPL - 15195/2023	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
272	442/2024	03.01.2024	CRLMP-2532/2023	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)

273	443/2024	03.01.2024	WP (C) - 42259/2023	SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Seat No-9)
274	444/2024	03.01.2024	ABLAPL - 15086/2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Seat No-9)
275	445/2024	03.01.2024	CRLMP-2534/2023	H.N.TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Seat No-46)
276	446/2024	03.01.2024	ABLAPL - 15210/2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Seat No-46)
277	447/2024	03.01.2024	ABLAPL - 15196/2023	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)
278	448/2024	03.01.2024	CRLMP-2515/2023	S.K.MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Seat No-46)
279	449/2024	03.01.2024	ABLAPL - 15194/2023	P.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)
280	450/2024	03.01.2024	WP (C) - 41657/2023	B. N. SHADHANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
281	451/2024	03.01.2024	CRLA-1136/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2023-12-22	CRIMINAL APPEAL	(Seat No-9)
282	452/2024	03.01.2024	CRLMP-2526/2023	PRASANJIT BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Seat No-46)
283	453/2024	03.01.2024	ABLAPL - 14800/2023	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	BAIL-2	(Seat No-11)
284	454/2024	03.01.2024	ABLAPL - 15150/2023	J.KAMILA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	BAIL-1	(Seat No-1)

285	455/2024	03.01.2024	CONTC-10422/2023	P C BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	CONTE MPT	(Se at No-2)
286	456/2024	03.01.2024	CRLMP-2524/2023	S.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
287	457/2024	03.01.2024	CONTC-10421/2023	P C BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	CONTE MPT	(Se at No-2)
288	458/2024	03.01.2024	ABLAPL - 8468/2023	P.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-11-01	BAIL-1	(Se at No-2)
289	459/2024	03.01.2024	ABLAPL - 15224/2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-2)
290	460/2024	03.01.2024	CRLMP-2521/2023	K.K.RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
291	461/2024	03.01.2024	CONTC-10427/2023	N K ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	CONTE MPT	(Se at No-2)
292	462/2024	03.01.2024	CRLMP-2530/2023	J.R.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
293	463/2024	03.01.2024	CONTC-10503/2023	BHARATI DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CONTE MPT	(Se at No-3)
294	464/2024	03.01.2024	CRLMP-2531/2023	B.N.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
295	465/2024	03.01.2024	CONTC-10442/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	CONTE MPT	(Se at No-2)
296	466/2024	03.01.2024	CRLMP-2539/2023	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
297	467/2024	03.01.2024	WP (C) - 41261/2023	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-

									41)
298	468/2024	03.01.2024	CONTC-10517/2023	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	CONTE MPT	(Se at No-3)
299	469/2024	03.01.2024	WP (C) - 41886/2023	BADRINAR AYAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-24)
300	470/2024	03.01.2024	CRLMP-2538/2023	S.P.SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-46)
301	471/2024	03.01.2024	CONTC-10519/2023	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	CONTE MPT	(Se at No-3)
302	472/2024	03.01.2024	BLAPL-14597/2023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	BAIL-1	(Se at No-3)
303	473/2024	03.01.2024	WPC (OA C) - 1416/2014	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-12-20	OA Branch	(Se at No-1)
304	474/2024	03.01.2024	WP (C) - 41740/2023	H.S DEO	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Se at No-53)
305	475/2024	03.01.2024	CRLMP-2212/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-4)
306	476/2024	03.01.2024	WPC (OA C) - 1065/2012	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	OA Branch	(Se at No-1)
307	477/2024	03.01.2024	WPC (OA C) - 410/2002	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-19	OA Branch	(Se at No-1)
308	478/2024	03.01.2024	WP (C) - 40819/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Se at No-33)
309	479/2024	03.01.2024	BLAPL-8995/2023	M D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	BAIL-1	(Se at No-2)
310	480/2024	03.01.2024	ABLAPL -	D.K.BISOI	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	BAIL-1	(Se at

			15184/2023						No-1)
311	481/2024	03.01.2024	WP (C) - 38478/2023	G.SUNDAR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-42)
312	482/2024	03.01.2024	CRLREV - 575/2023	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-02	CRIMINAL REVISION	(Se at No-5)
313	483/2024	03.01.2024	WP (C) - 2927/2002	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-30)
314	484/2024	03.01.2024	WP (C) - 13596/2022	R.R. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se at No-28)
315	485/2024	03.01.2024	WP (C) - 41924/2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
316	486/2024	03.01.2024	WP (C) - 13595/2022	R.R. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se at No-28)
317	487/2024	03.01.2024	WP (C) - 41448/2023	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Se at No-8)
318	488/2024	03.01.2024	WP (C) - 41089/2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-35)
319	490/2024	03.01.2024	WP (C) - 41248/2023	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-41)
320	491/2024	03.01.2024	WP (C) - 38741/2023	G.SUNDAR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-52)
321	492/2024	03.01.2024	WP (C) - 36663/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-4	(Se at No-46)
322	493/2024	03.01.2024	WP (C) - 41087/2023	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-35)
323	494/2024	03.01.2024	WP (C) -	S.	C.O.	COURT	Order Dtd. 9999-12-31	WRIT	(Se

3	024	024	42085/ 2023	BISWAL		NO. 2 OLD		BRANC H-8	at No- 42)
32 4	495/2 024	03.01.2 024	WP (C) - 41956/ 2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No- 15)
32 5	496/2 024	03.01.2 024	WP (C) - 41244/ 2023	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-8	(Se at No- 41)
32 6	497/2 024	03.01.2 024	WP (C) - 41794/ 2023	A.PATTAN AIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANC H-5	(Se at No- 53)
32 7	498/2 024	03.01.2 024	BLAPL- 13441/ 2023	D.R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 8)
32 8	499/2 024	03.01.2 024	BLAPL- 13441/ 2023	G. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 8)
32 9	500/2 024	03.01.2 024	WP (C) - 41654/ 2023	M.K. PANI	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
33 0	501/2 024	03.01.2 024	WP (C) - 41242/ 2023	MADAN MOHAN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANC H-8	(Se at No- 41)
33 1	502/2 024	03.01.2 024	MACA- 44/201 5	A.K.BARI K	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	MISC. APPEA L SEC.	(Se at No- 1)
33 2	503/2 024	03.01.2 024	WP (C) - 42773/ 2023	P.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANC H-8	(Se at No- 43)
33 3	504/2 024	03.01.2 024	WP (C) - 42175/ 2023	G.R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
33 4	505/2 024	03.01.2 024	WP (C) - 38224/ 2023	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	WRIT BRANC H-6	(Se at No- 54)
33 5	506/2 024	03.01.2 024	WP (C) - 41359/ 2023	S.MOHARA NA	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)

336	507/2024	03.01.2024	WP (C) - 41592/2023	M. PAGAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-14)
337	508/2024	03.01.2024	WP (C) - 41644/2023	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Seat No-37)
338	509/2024	03.01.2024	WP (C) - 41748/2023	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Seat No-53)
339	510/2024	03.01.2024	WP (C) - 41574/2023	H.K.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-14)
340	511/2024	03.01.2024	WP (C) - 41502/2023	G.R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-14)
341	526/2024	03.01.2024	BLAPL-13941/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	BAIL-2	(Seat No-10)
342	549/2024	03.01.2024	MATA-353/2023	H.S.PAIKRAY	C.O.	COURT NO. 17	Order Dtd. 2023-12-21	FIRST APPEAL	(Seat No-4)
343	550/2024	03.01.2024	BLAPL-14442/2023	N.R.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
344	552/2024	03.01.2024	BLAPL-14442/2023	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
345	553/2024	03.01.2024	BLAPL-14439/2023	P.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
346	554/2024	03.01.2024	BLAPL-14436/2023	P.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
347	555/2024	03.01.2024	TRP (C) - 428/2023	KC SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	M.J.C.	(Seat No-6)
348	556/2024	03.01.2024	TRP (C) - 243/20	BK PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	M.J.C.	(Seat No-

			23						6)
349	557/2024	03.01.2024	BLAPL-13012/2023	JP KAR	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-11)
350	558/2024	03.01.2024	BLAPL-14312/2023	SAMIR BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-01-02		(Se at No-11)
351	559/2024	03.01.2024	BLAPL-12762/2023	MK SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-10)
352	560/2024	03.01.2024	BLAPL-13879/2023	BB ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-1	(Se at No-6)
353	561/2024	03.01.2024	BLAPL-14432/2023	J KAMILA	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-9)
354	562/2024	03.01.2024	BLAPL-14453/2023	TR DASA	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-9)
355	563/2024	03.01.2024	BLAPL-14441/2023	SP SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-9)
356	564/2024	03.01.2024	BLAPL-13450/2023	MK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-8)
357	565/2024	03.01.2024	BLAPL-13481/2023	DK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-8)
358	566/2024	03.01.2024	BLAPL-14427/2023	S CHOUIDHURY	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	BAIL-2	(Se at No-9)
359	148/2024	03.01.2024	WP (C) - 15512/2022	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-7	(Se at No-44)
360	150/2024	03.01.2024	WP (C) - 40828/2023	B.K.MISHRA	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-3	(Se at No-33)
361	205/2024	03.01.2024	WP (C) - 15510/	MANAS RANJAN	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH	(Se at

			2022	SAHOO				H-7	No-44)
362	229/2024	03.01.2024	WP (C) - 15583/2022	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-7	(Se at No-44)
363	237/2024	03.01.2024	BLAPL-10931/2023	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2023-12-15	BAIL-1	(Se at No-3)
364	258/2024	03.01.2024	CRLMA-468/2023	ANINDITA DEY	GENERAL		Order Dtd. 2023-12-18	BAIL-2	(Se at No-8)
365	278/2024	03.01.2024	WA-2024/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-09	WRIT APPEAL	(Se at No-4)
366	512/2024	03.01.2024	WA-1312/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Se at No-1)
367	513/2024	03.01.2024	WA-2340/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT APPEAL	(Se at No-5)
368	514/2024	03.01.2024	WA-2241/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT APPEAL	(Se at No-3)
369	515/2024	03.01.2024	WA-445/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-1)
370	516/2024	03.01.2024	WA-2232/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT APPEAL	(Se at No-3)
371	517/2024	03.01.2024	WP (C) - 40918/2023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-5	(Se at No-32)
372	518/2024	03.01.2024	WA-2038/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-13		(Se at No-32)
373	519/2024	03.01.2024	WA-2104/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT APPEAL	(Se at No-6)
37	520/2	03.01.2	WA-	SANJAY	GENE		Order Dtd. 2023-10-12	WRIT	(Se

4	024	024	443/2023	KUMAR BEHERA	RAL			APPEAL	at No-1)
375	521/2024	03.01.2024	WA-1291/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Se at No-5)
376	522/2024	03.01.2024	WP (C) - 40918/2023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-5	(Se at No-32)
377	523/2024	03.01.2024	WA-935/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-6)
378	524/2024	03.01.2024	WA-926/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-6)
379	525/2024	03.01.2024	CONTC-8736/2023	B.K.SAHO O	GENERAL		Order Dtd. 2023-12-15	CONTE MPT	(Se at No-2)
380	527/2024	03.01.2024	WA-440/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-1)
381	528/2024	03.01.2024	WA-439/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-1)
382	529/2024	03.01.2024	WA-637/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-1)
383	530/2024	03.01.2024	WA-433/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-1)
384	531/2024	03.01.2024	WA-772/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-7)
385	532/2024	03.01.2024	WA-32/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-7)
386	533/2024	03.01.2024	WA-758/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Se at No-7)

387	534/2024	03.01.2024	WA-749/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-7)
388	535/2024	03.01.2024	WA-16/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-7)
389	536/2024	03.01.2024	WA-642/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-1)
390	537/2024	03.01.2024	WA-618/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-1)
391	538/2024	03.01.2024	WA-425/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-1)
392	539/2024	03.01.2024	WA-424/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-1)
393	540/2024	03.01.2024	WA-468/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-4)
394	541/2024	03.01.2024	WA-422/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-1)
395	542/2024	03.01.2024	MACA-402/2021	BALABHADRA SAHOO	GENERAL		Judgement Dtd. 2023-12-13	MISC. APPEAL SEC.	(Seat No-4)
396	543/2024	03.01.2024	WA-639/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-1)
397	544/2024	03.01.2024	WA-18/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-6)
398	545/2024	03.01.2024	WA-170/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-3)
399	546/2024	03.01.2024	ABLAPL-13518/	PREETAM MISHRA	GENERAL		Order Dtd. 2024-01-02	BAIL-2	(Seat No-

			2023						11)
400	547/2024	03.01.2024	ABLAPL - 15314/2023	KISHORE CHANDRA KAR	GENERAL		Order Dtd. 2024-01-03		(Seat No-11)
401	548/2024	03.01.2024	WA-127/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-3)
402	136/2024	03.01.2024	ABLAPL - 9950/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-09-25	BAIL-1	(Seat No-5)
403	161/2024	03.01.2024	CRLA-1230/2023	M R ROUSTRAY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
404	166/2024	03.01.2024	CRLA-1230/2023	M RROUSTRAY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
405	173/2024	03.01.2024	CONTC-8280/2023	P K ROUT	GENERAL		Order Dtd. 2024-01-02	Petition,Annexure, MPT	(Seat No-6)
406	190/2024	03.01.2024	WP (C) - 2499/2022	J BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT BRANCH-5	(Seat No-21)
407	192/2024	03.01.2024	WP (C) - 11399/2008	G BARIK	GENERAL		Order Dtd. 2010-09-23	Petition,Annexure,	(Seat No-21)
408	196/2024	03.01.2024	WP (C) - 28207/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-8	(Seat No-56)
409	198/2024	03.01.2024	CONTC-7715/2023	S K SWAIN	GENERAL		Order Dtd. 2023-12-24	CONTE MPT	(Seat No-1)
410	220/2024	03.01.2024	WPC (OA) - 931/2018	A K PANDA	GENERAL		Order Dtd. 2023-11-23	OA Branch	(Seat No-1)
411	243/2024	03.01.2024	CMP-812/2023	K N SAHOO	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH-5	(Seat No-53)
412	244/2024	03.01.2024	RSA-366/20	J K MOHANTY	GENERAL		Order Dtd. 2023-12-14	SECON D	(Seat

			06					APPEAL	No-3)
413	245/2024	03.01.2024	WP(C)-41405/2023	M NAYAK	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-2	(Seat No-8)
414	246/2024	03.01.2024	WP(C)-30018/2023	P K SWAIN	GENERAL		Order Dtd. 20213-10-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
415	247/2024	03.01.2024	ABLAPL-2506/2023	L JENA	GENERAL		PetitionAnnexure,Entire Order,	BAIL-2	(Seat No-7)
416	248/2024	03.01.2024	OJC-6715/1999	P K SWAIN	GENERAL		Order Dtd. 2008-01-03Petition,Annexure,		(Seat No-7)
417	259/2024	03.01.2024	SA-93/2000	D NAYAK	GENERAL		Judgement Dtd. 2023-12-18	SECOND APPEAL	(Seat No-6)
418	268/2024	03.01.2024	WP(C)-38451/2023	K DAS	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH-8	(Seat No-42)
419	289/2024	03.01.2024	CRLA-495/2017	P M TARAI	GENERAL			CRIMINAL APPEAL	(Seat No-2)
420	301/2024	03.01.2024	CRLMP-805/2022	A SUNDARAY	GENERAL		Order Dtd. 2022-08-02	WRIT BRANCH-6	(Seat No-24)
421	306/2024	03.01.2024	WPC(OA)-1287/2015	P K SWAIN	GENERAL		Order Dtd. 2023-02-13	OA Branch	(Seat No-1)
422	308/2024	03.01.2024	WP(C)-20072/2021	DR S RAJIT	GENERAL		Order Dtd. 2021-07-22	WRIT BRANCH-7	(Seat No-48)
423	310/2024	03.01.2024	WP(C)-3617/2007	S K SWAIN	GENERAL		Order Dtd. 2019-01-22Petition,Annexure,Misc.case,		(Seat No-48)
424	313/2024	03.01.2024	WP(C)-12294/	D K NAIK	GENERAL		PetitionAnnexure,Misc.case,Entire Order,		(Seat

			2004						No-48)
425	315/2024	03.01.2024	WP(C)-29116/2023	S K DAS	GENERAL		Vakalatnama	WRIT BRANCH-2	(Seat No-34)
426	317/2024	03.01.2024	WP(C)-30353/2021	S K DAS	GENERAL		Vakalatnama	WRIT BRANCH-7	(Seat No-5)
427	319/2024	03.01.2024	CRLMC-2388/2017	B MOHANTY	GENERAL		Order Dtd. 2022-12-09	CRIMINAL MISC	(Seat No-4)
428	349/2024	03.01.2024	WP(C)-36334/2023	L PATTANAIK	GENERAL		Order Dtd. 2023-11-16	WRIT BRANCH-1	(Seat No-3)
429	350/2024	03.01.2024	ABLAPL-15419/2020	A. KALASH	GENERAL		Order Dtd. 2022-04-21	BAIL-1	(Seat No-1)
430	376/2024	03.01.2024	OJC-4394/1997	L SINGH	GENERAL		Entire Brief		(Seat No-1)
431	489/2024	03.01.2024	CRLMA-328/2023	S.BARIK	GENERAL		Order Dtd. 2023-12-22	BAIL-1	(Seat No-3)
432	551/2024	03.01.2024	OJC-14557/1998	R K DEHURY	GENERAL		Order Dtd. 1998-10-28		(Seat No-3)

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